

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4251

ANSWERED ON:06.12.2010

N PROGRAMMES IN NORTH EASTERN STATES

Das Shri Khagen

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of steps being taken to ensure the programmes/schemes being implemented by his Ministry are reaching the needy and the targeted beneficiary;
- (b) whether any survey has been conducted with regard to the reach of the programmes in North Eastern States and other parts of the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and steps taken for monitoring these schemes?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) The Ministry releases Central Assistance to States/UT Administrations and grants-in-aid to Non-governmental Organizations (NGOs) as well as to other implementing agencies under various schemes/programmes to assist its target groups. The Ministry ensures the effectiveness of its various schemes/programmes in the following ways:

- (i) Fresh/subsequent releases of grants to State Governments/NGOs during a year are made only on receipt of Utilization Certificates in respect of previous grants sanctioned which have become due.
- (ii) Review of schemes/programmes by the Ministry during the annual conferences of States' Social Welfare Secretaries as well as by the Officers of the Ministry during their tours to States.
- (iii) Nodal Officer has been appointed for each State to regularly interact with State Governments, and review the progress of programmes.
- (iv) The Ministry sponsors evaluation studies from time to time through independent evaluation agencies to check whether their benefits reach the target groups. Appropriate corrective measures are taken periodically on the basis of the outcome of the evaluation studies sponsored by the Ministry under these schemes.
- (v) The schemes/programmes implemented through NGOs are also expected to be monitored by respective State Governments/UT Administrations to ensure that benefits reach the target groups.

(b) to (d): No specific survey has been conducted with regard to the reach of the programme in North Eastern States. However, during XI Plan period evaluation studies were sponsored by the Ministry in the North Eastern States for the evaluation of Schemes of Post Matric Scholarship for Scheduled Castes Students; Prevention of Alcoholism and Substance (Drugs) Abuse; and Deen Dayal Disabled Rehabilitation Scheme. These studies revealed that benefits of these schemes are largely reaching the target groups.